GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.158 ANSWERED ON 02.02.2023

POLICY OF BIOMASS UTILIZATION FOR POWER GENERATION

158. SHRIMATI SUNITA DUGGAL:

Will the Minister of POWER be pleased to state:

(a) whether the Government proposes to increase the percentage of biomass for co-firing in coal based power plants vis-a-vis the Policy of Biomass utilization for power generation through co-firing in coal based power plants issued in October 2021 and if so, the details thereof;

(b) the details of the rate remuneration offered to farmers for providing biomass for co-firing in coal based power plants vis-a-vis the Policy of Biomass utilization for power generation through co-firing in coal based power plants;

(c) whether the agro-residue pellets are obtained directly from farmers and if so, the details thereof; and

(d) whether the Government is implementing/proposes to implement other measures in order to increase the farmers incomes' by utilisation of stubble in power sector and if so, the details thereof?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a): No, Sir. Presently, emphasis is on ensuring implementation of notified policy.

(b) & (c): As per the policy, biomass pellets are to be procured by Thermal Power Plants, through competitive bidding, from different vendors, including Farmers Producers Organizations (FPOs).

(d): The development of biomass supply chain mechanism is expected to generate source of revenue for the farmers through procurement of raw biomass from farmers by pellet manufacturers/aggregators.

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